

ITEM NO.11 Court 13 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5900/2012

(Arising out of impugned final judgment and order dated 22-05-2012 in CRLA No. 3000/2003 passed by the High Court Of Judicature At Allahabad)

VINAY KUMAR JAIN

PETITIONER(S)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

RESPONDENT(S)

(IA NO. 57948/2014 - APP. FOR EXEMPT. FROM FILING O/T
IA NO. 13947/2016 - APP. FOR PERMISSION TO FILE SUPPLY COUNTER
AFF., IA NO. 13948/2016 - EXEMPTION FROM FILING O.T., IA NO.
17668/2012 - PERMISSION TO FILE ANNEXURES, IA NO. 16682/2012 - STAY
APPLICATION)

WITH

SLP(Cr1) No. 6271/2012 (II)
(IA No. 17700/2012 - STAY APPLICATION)

SLP(Cr1) No. 7059/2012 (II)
(IA No. 20185/2012 - STAY APPLICATION)

SLP(Cr1) No. 407/2013 (II)
(IA NO. 15680/2013 - APP. FOR IMPLEADMENT, IA NO. 27973/2012 -
CONDONATION OF DELAY IN FILING, IA NO. 15681/2013 - EXEMPTION FROM
FILING O.T., IA NO. 896/2013 - EXEMPTION FROM FILING O.T., IA NO.
895/2013 - STAY APPLICATION)

Date : 10-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s)

Ms. Purnima Bhat Kak, AOR

Mr. Pradeep Kant, Sr. Adv.
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Mr. Sunil Murarka, Adv.
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For Respondent(s) Mr. Sanjay Mani Tripathi, Adv.
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Mr. Syed Ahmed Saud, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned Counsel for
the petitioner(s) seeking physical hearing, list on 23.02.2022.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)